

HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS

SITTING ARRANGEMENT - From 01.02.2016

Sl.No.	HON'BLE JUDGES	SUBJECT
1	The Chief Justice and M.M.Sundresh, J	Writ Appeals (Cinema, Mines & Minerals, Co-operative, Forest & Industries) – Admission & Final hearing WP (PIL) & Environmental Matters - Admissions & Final hearing Contempt Appeals, OSA (Arising out of Applications), LPA and Other Division Bench Matters - Admission & Final hearing Writ Appeals - (upto the year 2011) - All Stages
1a	The Chief Justice	Every Friday at 2.15 P.M. - Arbitration (Section 11) Matters
1b	M.M.Sundresh, J	Every Friday at 2.15 P.M. and on Single Sitting days) - Misc. Petitions in Writ Petitions (Admitted cases) and Specially Ordered Matters
2	Satish K.Agnihotri, J and M.Venugopal, J	Writ Appeals - Admisssion Writ Appeal (Land Acquisition), DRT & DRAT, WP (Judicial Service), Unauthorised Construction & Encroachment Matters (including CMDA), WP - Caste/Community Certificate - Admission & Final hearing Writ Appeals - from the year 2014 - All Stages and Specially Ordered Matters
2a	M.Venugopal, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
3	M.Jaichandren, J and S.Nagamuthu, J	HCP (Non statutory cases) & CrI. Appeal (DB) - Admission Monday and Tuesday - HCP (Non Statutory) - Final hearing Wednesday to Friday - CrI.Appeal (DB) - Final Hearing Contempt Petitions - Admission & Final hearing and Specially Ordered Matters
3a	S.Nagamuthu, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
4	R.Sudhakar, J and S.Vaidyanathan, J	OSA (arising out of Main cases), WP (DB - Service), Second Appeals (Act.31/78), Special Tribunal Appeals and CMA (except Customs & Central Excise) - Admissions & Final hearing Misc. Petitions in AS and Final hairng of AS Writ Appeals - (of the years 2012 & 2013) - All Stages and Specially Ordered Matters
4a	S.Vaidyanathan, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
5	S.Tamilvanan, J and D.Hariparanthaman	HCP (Statutory cases) - Admission and Final hearing and Specially Ordered Matters
5a	S.Tamilvanan, J	After Division Bench work - Writ Petition - Notice of Motion stage cases and Specially ordered matters

5b	D.Hariparanthaman, J	After Division Bench work - CMA - Admission and Final hearing and Specially Ordered Matters
6	V.Ramasubramanian, J and N.Kirubakaran, J	Tax Matters and CMA (Customs & Central Excise) - Admission & hearing WA (Tax, Customs & Central Excise) - Admission and Final hearing & related Misc. Petitions and Specially Ordered Matters
6a	N.Kirubakaran, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters
7	P.R.Shivakumar, J	CRP (PD), CMSA and Tr.CMP - Admission and Final hearing and Specially Ordered Matters
8	S.Palanivelu, J	Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters
9	K.K.Sasidharan, J	Original Application & Application in CS Original Petition (other than Arbitration matters) Insolvency Petitions and Specially Ordered Matters
10	R.Subbiah, J	WP - Admission in Education and General Miscellaneous Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
11	M.Sathyannarayanan, J	CS - Undefended Board & Framing Issues and connected Applications thereto, TOS, OMS, CS - Final hearing and connected Applications thereto, CS - Trade Marks, Patents & Copyrights Act and Specially Ordered Matters
12	C.S.Karnan, J	Criminal Revision - Admission and Final hearing and Specially Ordered Matters
13	T.S.Sivagnanam, J	WP - Admission in Labour, EB, Land Acq, Local Authority, ULC, Co-op, Forest, APM, Cinema, LR & LT Adjourned Admission and Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
14	M.Duraiswamy, J	WP - Admission in Tax, MV, MV Tax, M & M, Industries, Customs & Central Excise and Prohibition & Excise Adjourned Admission and Notice of Motion Cases and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters
15	T.Raja, J	WP - Admission in Service Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories WP Transferred from State Administrative Tribunal (OA) and Specially Ordered Matters
16	R.Mala, J	CrI.OP (u/s.407 & 482 of CrI.PC) and WP (Cr.PC) - Admission and Final hearing and Specially Ordered Matters
17	T.Mathivanan, J	SA - Admission and Final hearing and Specially Ordered Matters

18	K.Ravichandrabaabu, J	Company Appeals, Company Petitions and Arbitration Matters (except Section 11) and Specially Ordered Matters
19	P.Devadass, J	CrI. Appeal - Admission and Final hearing (incl. NDPS cases), Admission and Final hearing in CBI & Prevention of Corruption Act Cases (CrI.A, CrI.RC, CrI.OP (u/s.482 of Cr.P.C) & WP (Cr.P.C)) and Specially Ordered Matters
20	S.Vimala, J	CRP (NPD) - Admission and Final hearing Misc. Petitions in AS and Final hearing of AS and Specially Ordered Matters
21	K.Kalyanasundaram, J	CrI.OP in Bail & Anticipatory Bail and Specially Ordered Matters

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases

- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis

- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

- Writ Petitions challenging the vires of the Act/Rule/Regulations/any Statutory Provisions shall be listed before the respective Hon'ble Division Bench categorically as follows:

(1) Laws relating to Cinema, Mines & Minerals, Co-operative, Forest, Industries, Environmental Matters and other laws not covered by the other Hon'ble Division Bench – Hon'ble First Division Bench

(2) Laws relating to recovery of Debts due to Banks and Financial Institutions, Judicial Service, Unauthorised Construction & Encroachment, Land Acquisition and Caste/Community – Hon'ble Division Bench presided over by Hon'ble Mr.Justice SATISH K.AGNIHOTRI

(3) Criminal and Contempt Laws – Hon'ble Division Bench presided over by Hon'ble Mr.Justice M.JAICHANDREN

(4) Laws relating to Service (except Judicial Service), Family and the matters dealt with Original Side of the High Court, Madras – Hon'ble Division Bench presided over by Hon'ble Mr.Justice R.SUDHAKAR

(5) Tax Laws (including Customs, Central Excise and Service Tax) – Hon'ble Division Bench presided over by Hon'ble Mr.Justice V.RAMASUBRAMANIAN

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//